NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON 13.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 220/16

PETITION NUMBER

TP 206/17

NAME OF THE PETITIONER (S) :

ZIGMA MODULAR SYSTEMS PVT. LTD.

NAME OF THE RESPONDENT (S):

22

UNDER SECTION

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

None appeared for the Petitioner Company. Petitioner Company called, absent. No representation. Fresh notice to Petitioner Company. This is a case transferred from the Hon'ble High Court of Karnataka, Registry is directed to issue notices to the Petitioner Company, OL, ROC and RD.

Posted to 30.03.2017.

MEMBER (J)

MEMBER (T)